identified vacancies in a time bound manner. The officers, who are responsible for non-implementation, be departmentally proceeded against for their default. Departmental action, if any, is taken by the Department/Ministry concerned.

Reimbursement of LTC fares

2496. SHRI NEERAJ SHEKHAR: Will the PRIME MINISTER be pleased to state:

- (a) whether full fares charged under dynamic scheme of Railways is reimbursable under Leave Travel Concession (LTC) for Central Government officials;
 - (b) if so, the details thereof;
- (c) if not, the reasons and rationale for denying the actual fares being paid to Railways by Government employees; and
- (d) the details of notifications/rules as on 1st March, 2017 which restrict Government to reimburse full fares under dynamic scheme along with the date and number of notification?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DR. JITENDRA SINGH): (a) to (d) After introduction of dynamic fare scheme by Indian Railways with effect from September, 2016, the matter is under active examination in consultation with Department of Expenditure to extend suitable dispensation to Central Government employees on LTC.

Inadequate facilities at skill centres

- 2497. DR. K. V. P. RAMACHANDRA RAO: Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:
- (a) whether the Skill India Programme suffers from inadequate facilities at designated Skill Centres, as reported in a section of the media; and
- (b) if so, the steps taken to revamp the scheme across the country, particularly in Telangana and Andhra Pradesh?

THE MINISTER OF STATE OF THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI RAJIV PRATAP RUDY): (a) and (b) Ministry of Skill Development and Entrepreneurship through National Skill Development Corporation (NSDC) is implementing Pradhan Mantri Kaushal Vikas Yojana (PMKVY) successfully throughout the country. In order to overcome or remove challenges faced during the implementation of PMKVY 2015-16, Ministry has modified the scheme to make it more effective, transparent and beneficiary oriented. PMKVY 2016-20 aims to train one crore youth for 4 years with a total outlay of ₹ 12,000 crores. The objective of

this Scheme is to encourage and promote Skill Development for the youth throughout the country, by aligning itself with the Common Norms guidelines.

Further, under the modified scheme focus on quality capacity building is significantly enhanced. All accreditation is done by an online portal SMART with inspections done by an independent third party assessment agency, QCI. Adding to the improved accreditation process we have initiated a process of continuous monitoring through various channels and mandatory re-accreditation every year. The targets are being assigned to the TCs on a long-term basis with a provision for periodic review. The target allocation would be based on the Stars assigned to the TC by the Centre Accreditation and Affiliation Committee. The grading is linked to quality of training, infrastructure availability, training capacity, self-owned centre or franchisee centre, past performance, geographical location and other relevant parameters. Various IT interventions such as Direct Benefit Transfer, Aadhaar linkage of trainers and trainees, Biometric attendance of candidate, maintaining of all MIS through SDMS portal to check duplication of candidates etc. have been ensured.

Categories of skills

2498. SHRI SHANKARBHAI N. VEGAD: Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) whether Government has worked out the different categories of skills; and
- (b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI RAJIV PRATAP RUDY): (a) and (b) Ministry is implementing its flagship schemes known as Pradhan Mantri Kaushal Vikas Yojana (PMKVY) on pan–India basis to cover the prospective youths. PMKVY enables large number of prospective youths for taking short term fresh training and Recognition of Prior Learning (RPL) through accredited and affiliated training partner/training centers. The schemes runs across 221 job roles related to 35 Sector Skill Councils bifurcated into technical and non-technical job roles for short term training and special project of which 168 are technical job roles and 53 non-technical. The list of Job Roles under PMKVY 2016-20 is given in the Statement (See below).

In domain of long term skill programme, under the Dual System of Training the top ten popular Craftsmen Training Scheme (CTS) trades are Electrician, Fitter, Machinist, Turner, Electronics Mechanic, Welder, Mechanic Diesel, Mechanic (Motor Vehicle), Cosmetology and Tool and Die Maker (Dies and Moulds). Under Flexi MoU policy, courses are designed according to the specific needs of the industry. Industries are allowed for conducting training programme in higher employment potential courses.